## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

## **UNSTARRED QUESTION NO.3709**

# TO BE ANSWERED ON THE $24^{TH}$ MARCH, 2017

#### STATUS OF MILITARY OFFICERS

3709. SHRI RAVNEET SINGH:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government has recently changed the rank parity between the civilian and military officers recently and if so, the details thereof;
- (b) whether such a change has resulted in downgrading the ranks / status of military officers *vis-a-vis* civilian officers and if so, the details thereof;
- (c) whether several Army officers have expressed dismay at the lowering of the status;
- (d) if so, the details thereof; and
- (e) the corrective measures taken by the Government in this regard?

### A N S W E R

MINISTER OF STATE

(DR. SUBHASH BHAMRE)

IN THE MINISTRY OF DEFENCE

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(डा. स्भाष भामरे)

- (a) & (b): The Government had issued a note dated 18<sup>th</sup> October 2016 explaining the existing equation between officers of the Armed Forces Headquarters Civil Service and Service officers for matters of assigning duties and responsibilities, training etc. at the Service Headquarters. There has been no change or downgradation in the status of military officers.
- (c) & (d): Some representations in the context of Note as indicated in part (a) above were received. There were also reports in the media on the subject.
- (e) A press release was issued on 27.10.2016 clarifying that there has been no downgradation or change in the existing equivalence of the service ranks. Separately, a three member committee has also been set up by the Ministry to comprehensively examine the existing rules and regulations, orders and instructions etc. and also the communications received from various quarters on the issue of equivalence between Service officers and officers of Armed Forces Headquarters Civil Service.

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